

Bombay, Friday, 4th July 1862

In the



Sudder Court

N^o. 4370 Special

Mahomed Ibrahim Wulud Nakhwa
Mahomed, resident of Mouzi Waoghur
(original Plaintiff) _____ } Appellant

~~At~~
Ramehunder Huree and Ramehunder
Laje the latter deceased by his brother
and heir Vinayek and son Mahadeo
a minor his mother and guardian
Parwatee, residents of Dumanie (original
Defendants) _____ } Respondent

Rupies-31-14--

The claim in the original suit was
to establish a title to three Thikans.

In Appeal N^o. 9 of 1857 the Collector
of Putrajy confirmed the decree of the Mamul-
dar of Boovundroog and rejecting the claim with
costs fined Mahomed, for frivolous and vexatious
conduct in appealing, Rupies 5th commutable to 15
days imprisonment.

Dissatisfied Mahomed Ibrahim pre-
ferred a Special Appeal in the Sudder Court
urging that the decree N^o. 93 is not binding upon
the Petitioner as he is not a party to it and the
Petitioner who is in possession of the property not
having been made a Defendant in the case the decree
cannot

cannot be executed against the property (Special Appeals N^o: 4009 and N^o: 4011); 2^{ndly} that the Dabancee Khurda N^{os} 55 and 56 have been mis-constructed; 3^{rdly} that the case should be remanded for further evidence; 4^{thly} that the suit is not cognizable by the Revenue Court.

The Court reverse the decree of the Collector and remand the suit in order that any further evidence that may be necessary may be received and a fresh decision passed upon the whole case awarding costs.

Bill of Costs
In the Sudder Court

By Appellant

Stamp for the copy of decrees	1 - 0 - 0
Stamp for Bukalutnama	" - 2 - "
Stamp for the Supplementary Memo: of S. Appeal	" - 2 - "
Stamp for security bond	2 - 0 - 0
Batta for process	" - 12 - "
Sectioner's fee	" - 4 - "
1/4 Unkeel's fee	" - 3 - 10
	Rupees - 4 - 7 - 10

By Respondent

Stamp for Bukalutnama	2 - 0 - 0
1/4 Unkeel's fee	" - 3 - 10
	Rupees - 2 - 3 - 10

Adhivakta Forbes
 At the Pleone Judge's
 Cause Judge
 H. Merton
 At the Pleone Judge's
 Acty Pleone Judge

मे हरी मारा पुना न को वरु थजे वा केमि अमुमिलमला फिरी नमन लुकी उमिधर

मय विमल

अमुमेपिग-की जलपति

दुमिदि एउ ममरो

मिमेदि एउ ममरो

9 विमिन ममपा च मने च दुपां एमर

2 एमिन मने दुपां एमर

62 एमिन मने दुपां एमर

63 वि०
एमिन की मी ने थरि

62 एमिन मने दुपां एमर

263 वि०

2 ममिन ममपा च दुपां एमर

62 मने मने की च

68 एमिन मने दुपां एमर

63 वि० एमिन की मी ने थरि

63 वि०

एमिन मने दुपां एमर

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True Translation

Carrington

Assist Registrar